

Concessionaire M/s Delhi Airport Metro Express Limited (DAMEPL) as per the Financing Agreement signed between the Lender and Concessionaire.

(b) and (c) DMRC is not under the obligation to make any payment of installments as the same were to be paid by the Concessionaire *i.e.* M/s DAMEPL. The lenders have informed DMRC that the assets are likely to become Non-Performing Assets (NPA) on account of failure of Concessionaire to pay the regular installments of loan. However, M/s DAMEPL has informed to DMRC that they have paid all the pending installments.

Bhopal and Indore Metro Rail Projects

1728. DR. CHANDAN MITRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Detailed Project Reports (DPRs) of Bhopal and Indore Metro Rail Projects are pending with Government for approval;

(b) if so, the main features thereof along with the time by when these DPRs are likely to be approved; and

(c) the steps taken by Government to ensure implementation of the projects within a definite time-frame?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) No, Sir.

(b) and (c) Does not arise.

Expenditure on GISO

1729. DR. CHANDAN MITRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has decided to wind up Government of India Stationery Office, Kolkata (GISO) and decentralize its work;

(b) if so, the details thereof along with reasons therefor;

(c) the total annual expenditure on GISO and the staff strength of GISO; and

(d) the steps taken by Government for survival and revival of GISO and also to generate revenue by commercializing its surplus capacity?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) No.

(b) Does not arise.

(c) The total expenditure of GISO for the year 2012-13 was Rs. 19.48 crore.